Written Answers to		[16 November, 2016]			Unstarred Questions 181		
1	2	3	4	5	6	7	8
36.	Puducherry	21	14	5	0	2	0
	Total UTs	81	102	62	10	14	6
	Total (All India)	39408	47064	45003	6793	11451	10914

Source: Crime in India

Note: Total crimes includes cases of atrocities (cases of IPC along with the SC/ST (Prevention of Atrocities) Act) and non-atrocities cases [which includes cases under the Protection of Civil Rights Act, section of IPC without SC/ST (Prevention of Atrocities) Act and cases reported under other Special and Local Laws (SLL)]

BSF cadre review proposal

- 48. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) whether Government has prepared a BSF cadre review proposal;
- (b) if not, the reasons for delay along with the year when last cadre review of BSF took place; and
 - (c) the fresh steps taken by Government to expedite BSF cadre review?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. 3rd Cadre Review of BSF Group 'A' Officers has already been done and approved in September, 2016.

Stalking of girls and women

- 49. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that stalking of girls and women has of late increased manifold in the National Capital, NCR and other parts of the country escalating in rapes, murders, acid attacks, grievous hurts etc. to the victims;
 - (b) if so, the details thereof for the last two years, year-wise; and
- (c) what action Government proposes to take to make stalking a serious crime and provide for deterrent punishment including capital punishment and making it nonbailable offence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per the records of National Crime Records Bureau (NCRB), a total of 4,699 cases and 6,266 cases of stalking (Section 354D IPC) were reported in the country during 2014 and 2015 respectively.